

Declaration of Assets and Liabilities

Year 2021-2022

I, Suresh Ram, son/daughter/wife of Tara Devi

aged 51 years, belonging to Bihar Legislative Assembly Patna
service and presently working as Office Attendant of Bihar Legislative Assembly Patna

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 etc. Name
(i)	Cash	2,000	Tara Devi	Rohit Kumar	Neha Kumar	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies.	28030.00 Twenty Eight Thousand Hundred	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies.	81800.00 Dix B.V.M. (S.B.L)	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	P.H-110098 P.N-33504 51761404 Quarterly R.S-921	(A.S.5000 (yearly)	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	X	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	X	GOLD 159gram (55,000)	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / Interests	X	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X				
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X				
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Pathak Sampat				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31/03/2018
(a)	(i) Loans from Banks	B. S. B. & B. V. M. Patil	
	(ii) Loans from Financial Institutions	700000.00 100000.00	466900.00 38400.00
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	PAN AXCPRO 490R	Nil
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax -		

C. Personal Detail

✓ GPF/CPF/PAN No. : PTS/BLA-1117

Gender : Male (M/F)

Date of Birth : 10/06/1970 (DD/MM/YYYY)

Class/Group : -C- (A/B/C)

Centre : Bihar Bidhan Sabha, Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District : Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : सुरेश राम

Name of Employee : Suresh Ram

Designation : Office Attendant (Farzass)

Department : Bihar Bidhan Sabha

Place : Patna

Date : 14.02.2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सुरेश राम
कार्यालय परिचारी (फर्रास)
बिहार विधान-सभा

